

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH,
LUCKNOW**

**Original Application No.177/2012
This the 09th day of May 2012**

**Hon'ble Mr. Justice Alok Kumar Singh, Member (J)
Hon'ble Mr. S.P. Singh, Member (A)**

Prem Chandra Sachan, Sr. Accounts Officer (Retired), Aged about 63 years, R/o L-4/225, Vinay Khand, Gomti Nagar, Lucknow-226010.

...Applicant.

By Advocate: Sri Applicant In person.

Versus.

1. Chief Managing Director, Bharat Sanchar Nigam Limited, New Delhi-110001.
2. Chief General Manager Telecom, Bharat Sanchar Nigam Limited, UP (East) Telecom, Circle, Lucknow-226001.
3. Dy. General Manager (Finance), Bharat Sanchar Nigam Limited, O/O General Manager Telecom, Kanpur-208001.

.... Respondents.

By Advocate: Sri G.S. Sikarwar.

ORDER (Oral)

By Hon'ble Mr. Justice Alok Kumar Singh, Member (J)

Heard.

2. This O.A. has been filed impugning the charge sheet dated 13.10.2011 without exhausting alternative remedy. Therefore, it is hit by the provision envisaged in Section-20 of Administrative Tribunal Act, 1985.

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3. The applicant, who is appearing in person submits that at that time of retirement he was working as Senior Account Officer whereas, in the entire charge sheet his designation has been shown as Chief Accounts Officer. But, from the other side, it is pointed out that as it would be evident from Annexure-4 itself, he had been working in the capacity of Chief Accounts Officer. The applicant concedes that he had been working as Chief Accounts Officer but only in the officiating capacity. The above submission is therefore insignificant. Secondly, the applicant submits that the charges levelled against him are against the record. But, it is the matter of inquiry. This Tribunal cannot act as an inquiry officer.

4. Therefore, in view of Section-20 of the Administrative Tribunal Act this O.A. deserves to be dismissed. Moreover, at the stage of charge sheet the Tribunal has no jurisdiction unless charge sheet is contrary to law. There is no such allegation. Therefore O.A. is dismissed. No order as to costs.

S.P. Singh
9.5.12
(S.P. Singh)
Member (A)

Alok Kumar Singh
9.5.12
(Justice Alok Kumar Singh)
Member (J)

Amit/-